

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 873/94

Date of Order 25-7-94.

Between:

Maddireddy Venkateswarlu.

Applicant.

and

Station Engineer,
All India Radio,
Markapuram, Prakasam Dist.

.. Respondent.

For the Applicant: Mr. K. Sudhakar Reddy, Advocate

For the Respondent: Mr. N. V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

AND

THE HON'BLE MR. R.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission. Post on 25-8-1994.

The respondent is directed to interview the applicant for the post of Driver, but if the applicant is selected, he should not be given order of appointment to the said post until further orders in this OA.

Amulya
26-7-94
Deputy Registrar(J)

To

1. The Station Engineer, All India Radio,
Markapuram, Prakasam Dist.
2. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT.Hyd.
3. One copy to Mr. N. V. Ramana, Addl. CGSC.CAT.Hyd.
4. One spare copy.

pvm

Amulya
26-7-94

(4)

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADN)

DATED: 25-7 - 1994

ORDER/JUDGMENT

M.A.No., R.A/C.A.No.

in
O.A.No. 873/94.

(T.A.No.

(W.P.NO

Admitted and Interim directions
Issued.

Allowed.

Post on 25/8/94

Disposed of with directions.

Dismissed

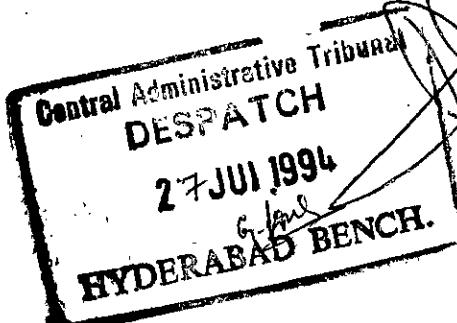
Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm



261705